

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

STARRED QUESTION NO:72
ANSWERED ON:27.07.2000
FREE MOVEMENT OF IMPORTED DENATURED ALCOHOL
ANNA SAHEB M.K. PATIL

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether there is any proposal for free movement of imported denatured alcohol throughout the country;
- (b) if so, whether the State Government have been consulted in this regard;
- (c) if so, the views of the State Governments thereon; and
- (d) the action taken by the Union Government in this regard?

Answer

THE MINISTER IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SURESH P. PRABHU)

(a) to (d): The demand for inter-state free movement of denatured alcohol, imported or manufactured within the country, was made by the All India Alcohol-Based Industries Development Association. This issue was discussed with the representatives of the states of Uttar Pradesh, Maharashtra, Tamil Nadu, Gujarat, Karnataka and Andhra Pradesh. Free movement was not considered feasible by the States because the price differential of alcohol, which was a direct result of other policies like fixation of minimum price for sugarcane, could adversely affect the local units.